

Unstarred Question No. 2705 on the 27th April, 1960 and state:

(a) the terms and conditions and period for which 100 acres of land have been allotted to one Kamal Das;

(b) whether tenders were invited for this allotment; and

(c) if so, the number of tenders received?

The Minister of Home Affairs (Shri G. B. Pant): (a) The grant of land has been made to Sarvashri Kamal Dass and J. M. Saha jointly for a period of 30 years from the 1st April, 1959. A copy of the order containing the terms and conditions of the grant of land is laid on the Table of the House. [See Appendix III, annexure No. 98.]

(b) No. In accordance with the provisions of the Andaman and Nicobar Islands (Land Tenure) Regulation, 1926, and the rules framed thereunder, land is allotted free of premium to individual applicants. Under Clause (a) of Sub-section (1) of Section 4 of this Regulation, the Chief Commissioner, Andamans, is competent to make a grant of land for any period not exceeding 30 years for cultivation of long-lived crops such as coconuts, coffee and rubber.

(c) Does not arise.

Pig Iron Supply to Madras and Mysore States

2186. { Shri Agadi:
Shri Sugandhi:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it has been represented to Government by the South Indian Chamber of Commerce in Madras and the various other foundry owners in that State and the State of Mysore about difficulties in the transport of pig iron; and

(b) what is the total quantity of pig iron supplied to Madras and Mysore States during the last three years?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

(b) No State-wise statistics of despatches of pig iron were maintained by the Iron and Steel Controiler before December, 1959. The following quantities were, however, despatched from the Main Producers to Madras and Mysore between December 1959 and June 1960:

Madras—3,760 tons.

Mysore—2,437 tons.

बुलन्दशहर में पुरातत्व अवशेष

२१८७. श्री प्रकाशवीर शास्त्री :
क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जिला बुलन्दशहर के अहार गांव में और इसके आस-पास पुरातत्व के अवशेष मिले हैं ;

(ख) क्या इस बारे में कोई जानकारी मिली है कि यह अवशेष किस काल के हैं ; और

(ग) क्या पुरातत्व विभाग का अहार गांव में एक संग्रहालय स्थापित करने का विचार है ?

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य उपमंत्री (डा० म० मो० दास) : (क) जी, हां ।

(ख) अधिकांश अवशेष १०वीं, ११वीं शताब्दी या उसके पहले के हैं । कुछ सिक्के एक या दो शताब्दी पहले के हो सकते हैं ।

(ग) जी, नहीं ।

Indian Council for Cultural Relation

2188. **Maharajkumar Vijaya Anand:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that serious financial irregularities in the Indian

Council for Cultural Relations have come to the notice of Government; and

(b) if so, what steps have been taken to investigate the matter?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

हिमाचल प्रदेश प्रशासन

२१८६. { श्री नेक राम नेगी :
श्री बसुमतारी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत तीन वर्षों में हिमाचल प्रदेश प्रशासन के कर्मचारियों के विरुद्ध भ्रष्टाचार की कोई शिकायतें मिली हैं ;

(ख) यदि हां, तो कितनी ; और

(ग) उनमें से कितनी शिकायतों को अब तक निबटारा जा चुका है ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) जी हां ।

(ख) जुलाई १९५७ से लेकर जून १९६० तक ७१०

(ग) ५७६ ।

Himachal Pradesh Students for Higher Education at Home and Abroad

2190. { Shri Nek Ram Negi:
Shri Basumatari:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of students sent by Himachal Pradesh Administration at its own cost during the years 1957-58, 1958-59 and 1959-60 for (i) foreign studies and (ii) for higher education to the Indian Universities; and

(b) the number of scholarships awarded by the Government of India

to such students under both the categories?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). Only serving officers are given advanced training by the Himachal Pradesh Administration at its own cost. Students from Himachal Pradesh who secure admission to higher educational institutions are given scholarships and stipends to the extent possible. Information regarding the number of scholarships granted to such students by the Administration and the Government of India in 1957-58, 1958-59 and 1959-60 is being collected and will be laid on the Table of the House.

Schools in Himachal Pradesh

2191. { Shri Nek Ram Negi:
Shri Basumatari:

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that according to the new scheme all the middle and high schools in Himachal Pradesh are to be provided with lands measuring approximately 10 acres and 50 acres respectively;

(b) the number of schools which have been provided with such land; and

(c) the number of schools which are likely to be provided with such lands in the near future?

The Minister of Education (Dr. K. L. Shrimali): (a) There is no scheme to provide land to every Middle and High School. However, schools converted into the Basic pattern are provided with land as far as possible. The quantum of land made available varies from 5 biswas to 46 bighas.

(b) High Schools—21.

Middle Schools—23.

(c) It is proposed to convert two hundred Primary Schools into Junior Basic Schools and twenty Middle Schools to Senior Basic Schools. Efforts will be made as far as practicable to provide land to these schools.